

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 231 of 2012

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Jindal Stainless Ltd. Appellant(s)

Versus

Dakshin Haryana Bijli Vitran Nigam & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur
Ms. Aanchal Mullick
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-1

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel for Respondent No. 1.

Post the matter for further submissions on

4th September, 2013 at 2.30 p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/vt